

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2772
ANSWERED ON:18.08.2011
MISUSE OF SECTION 498A
Owaisi Shri Asaduddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether keeping in view the misuse of section 498A of the Indian Penal Code relating to dowry harassment cases, Hon*ble Supreme Court recently requested the Law Commission to examine the issue suggesting changes in this regard;
- (b) if so, the details thereof; and
- (c) the reaction of the court as well as the Law Commission thereto?

Answer

MINISTER OF LAW & JUSTICE(SHRI SALMAN KHURSHID)

(a)to(c): The information is being collected and will be laid on the Table of the House.